

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5147**

TO BE ANSWERED ON THE 24TH MARCH, 2026/ CHAITRA 3, 1948 (SAKA)

DRUG MAFIA IN BORDER AREAS

5147. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether, despite of the Nasha Mukh Bharat Abhiyan, there has been a significant increase in the seizure of narcotic drugs over the last three years at major ports of the country, particularly in State of Gujarat and Maharashtra, as well as from border areas and if so, the details of the countries of origin of such seized consignments;

(b) whether intelligence agency reports have confirmed that Pakistan sponsored narco-terrorism is being used to channel drug-generated funds to finance terrorist activities in Jammu & Kashmir and Punjab;

(c) the manner in which anti-drone technology adopted to curb crossborder smuggling of narcotics through drones has been effective and the number of drones neutralized/destroyed during the last one year; and

(d) whether the Government has identified major international drug mafia kingpins and taken stringent action against them and if so, the number of such kingpins punished during the last three years ?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) Details of drugs seized under the Narcotic Drugs and Psychotropic Substances (NDPS) Act at major ports including Gujarat and Maharashtra by all Drug Law Enforcement Agencies (DLEAs) as reported to Narcotics Control Bureau (NCB) during last three years (2023 to 2025) is at

Annexure-I. Details of quantity of drugs seized along bordering States by all Drug Law Enforcement Agencies (DLEAs) as reported to Narcotics Control Bureau (NCB) during last three years (2023 to 2025) is at Annexure-II.

(b) As per information available, foreign based elements are involved in facilitating narco terrorism by pushing narcotics across the border to generate funds for financing terrorist activities in Jammu & Kashmir and Punjab.

(c) During the year 2025, 292 numbers of Drones/ Unmanned Aerial Vehicle seized/ recovered along Indo-Pakistan border.

(d) 66 fugitives wanted in drug related cases have been identified. A total of 24 Red Notices and 25 Blue Notices were published in respect of these fugitives. Further, five fugitives were successfully deported from United Arab Emirates, Malaysia and Sri Lanka in 2025.

Details of drugs seized under the NDPS Act at major ports including Gujarat and Maharashtra by all DLEAs as reported to NCB during last three years (2023 to 2025)

S. No.	Year	Port Name	Agency	Seizure Date	Drug	Quantity	Source
1	2023	AV Joshi CFS, Gandidham, Kachchh, Gujarat	DRI	08/08/2023	Cocaine	1 Kg	Ecuador
2	2024	CFS, Mundra, Gujarat	Customs	28/07/2024	Tramadol Tablets	68,78,000 (In Nos)	India
3		CFS, Mundra, Gujarat	Customs	13/09/2024	Tramadol Tablets	25,41,000 (In Nos)	India
4		CFS, Kolkata	Customs	28/10/2024	Tramadol Injection	1000 (In Nos)	Philippines
5	2025	NIL Seizure in r/o NCB and other DLEAS as per Form-F Database					

Source: NCB

Details of quantity of drugs seized along bordering States by all DLEAs as reported to NCB during last three years (2023 to 2025)

S.No.	State	Drug seized (in Kg)		
		2023	2024	2025
1	Gujarat	26,624	20,971	22,758
2	Jammu & Kashmir	11,066	5,708	4,491
3	Punjab	47,475	46,227	1,16,695
4	Rajasthan	2,94,582	2,45,576	2,25,933
5	Arunachal Pradesh	1,671	2,631	7,037
6	Manipur	2,124	284	2,556
7	Mizoram	1,195	1,967	2,233
8	Nagaland	2,022	3,040	903
9	Bihar	62,314	41,048	49,964
10	Sikkim	1	3	18
11	Uttar Pradesh	83,424	53,331	80,331
12	Uttarakhand	1,981	2,725	2,997
13	West Bengal	63,695	1,31,991	75,948
14	Assam	87,221	46,536	31,706
15	Meghalaya	7,232	5,913	1,029
16	Tripura	75,328	38,236	46,346

Source: NCB
